

- Read: - 1) Government Gazette Notification No.Rule/P.1605/2015, dated 26/8/2015  
2) High Court letter No.B(Gen)-1001/2015/882, dated 22/9/2015.  
3) District Court, Latur Order No.12447/2017, dated 10/08/2017.

## ORDER

In partial modification in this Office Order dated 10/08/2017 under reference, the Principal District Judge, Latur is pleased to constitute the following committee to be known as the "District Court Gender, Sensitization and Internal Complaints Committee"(DGSICC) for Judicial District Latur with immediate effect.

Sr.No	Name & designation	
1)	Smt. S.M. Takalikar, District Judge 2 & Asstt.Sessions Judge Latur.	Chairperson
2)	Smt. S.M.Kanakdande, Civil Judge, Senior Division, Latur.	Member
3)	Shri S.V.Deshpande, District Government Pleader, Latur.	Member
4)	Shri Balaji V.Sirsat, Advocate, Latur.	Member
5)	Smt. Sangita S.Dhage, Advocate, Latur.	Member
6)	Smt. Sujata Yeshwant Mane (Kendre), R/o L.I.C.Colony, Kanheri Road, Latur.	Member
7)	Kum. A.D. Garole, Jr.Clerk, District Court, Latur.	Member

DISTRICT COURT, LATUR

Dated :- 07<sup>th</sup> June, 2018

*V. Joshi*  
( Vrushali V. Joshi )

Principal District & Sessions Judge,

LATUR

No. 6333 of 2018  
District Court, Latur.  
Dated :- 07/06/2018

Copy forwarded for information & necessary action to :-

- 1) Smt.S.M.Takalikar, District Judge 2 & Asstt. Sessions Judge, Latur.
- 2) Smt.S.M.Kanakdande , Civil Judge, S.D., Latur.
- 3) Shri.S.V. Deshpande, District Government Pleader, Latur.
- 4) Shri.Balaji V.Sirsat, Advocate, Latur.
- 5) Smt.Sangita S.Dhage, Advocate, Latur.
- 6) Smt. Sujata Yeshwant Mane (Kendre), R/o L.I.C.Colony, Kanheri Road, Latur.
- 7) Kum.A.D. Garole, Jr.Clerk, District Court, Latur.
- 8) The Superintendent (C&F)/(Judicial), District Court, Latur.
- 9) The Sr.Clerk (STB), District Court, Latur.
- 10) Office Order.

\*\*\*